

| 1                             | 2                              | 3     | 4     | 5     | 6    | 7    |
|-------------------------------|--------------------------------|-------|-------|-------|------|------|
| 21.                           | Punjab                         | 432   | 593   | 568   | 25   | *    |
| 22.                           | Rajasthan                      | 2079  | 2664  | 2382  | 282  | *    |
| 23.                           | Sikkim                         | 24    | NA    | 30    | NA   | *    |
| 24.                           | Tamil Nadu                     | 1362  | 2927  | 2759  | 168  | *    |
| 25.                           | Telangana                      | 689   | 1318  | 966   | 352  | *    |
| 26.                           | Tripura                        | 93    | 0     | 156   | *    | *    |
| 27.                           | Uttarakhand                    | 257   | 386   | 215   | 171  | 42   |
| 28.                           | Uttar Pradesh                  | 3621  | 4509  | 2209  | 2300 | 1412 |
| 29.                           | West Bengal                    | 914   | 1390  | 918   | 472  | *    |
| 30.                           | Andaman and<br>Nicobar Islands | 22    | 42    | 34    | 8    | *    |
| 31.                           | Chandigarh                     | 3     | 0     | 3     | *    | 0    |
| 32.                           | Dadra and Nagar<br>Haveli      | 9     | 15    | 8     | 7    | 1    |
| 33.                           | Daman and Diu                  | 4     | 3     | 7     | *    | *    |
| 34.                           | Delhi                          | 5     | 21    | 21    | 0    | *    |
| 35.                           | Lakshadweep                    | 4     | 8     | 8     | 0    | *    |
| 36.                           | Puducherry                     | 40    | 38    | 46    | *    | *    |
| ALL INDIA <sup>2</sup> /TOTAL |                                | 25650 | 33968 | 27124 | 8286 | 3027 |

Notes: # Sanctioned data for year 2011 used.

## Sanctioned data for year 2015 used.

### Sanctioned data for year 2013-14 used.

NA: Not Available.

+: Allopathic Doctors.

\*: Surplus.

All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall ignoring surplus in some States/UTs

<sup>1</sup> One per Primary Health Centre.

<sup>2</sup> For calculating the overall percentages of vacancy, the States/UTs for which manpower position is not available, are excluded.

### Medical infrastructure in India

1528. SHRI MANAS RANJAN BHUNIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the number of Medical Colleges in India have been increasing over the course of time;

- (b) if so, the number of Medical Colleges as on date in India, State-wise;
- (c) the number of seats for MBBS in India, State-wise; and
- (d) the number of Registered MBBS Doctors in India, State-wise till date?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Yes. The number of Medical Colleges increased from 384 to 502 during the period 2013-14 to 2018-19. Details showing the number of Medical Colleges with number of MBBS seats as on date, State/UT-wise are given in the Statement-I (*See* below).

(d) As per information given by the Medical Council of India (MCI), 10,78,732 MBBS Doctors are registered with the State Medical Councils/Medical Council of India. State/UT-wise details are given in the Statement-II (*See* below).

*Statement-I*

*State-wise details of Medical Colleges (as on date)*

| Sl. No. | State                       | Government      |       | Private         |       | Total |
|---------|-----------------------------|-----------------|-------|-----------------|-------|-------|
|         |                             | No. of Colleges | Seats | No. of Colleges | Seats |       |
| 1       | 2                           | 3               | 4     | 5               | 6     | 7     |
| 1.      | Andhra Pradesh              | 12              | 1900  | 19              | 2950  | 31    |
| 2.      | Andaman and Nicobar Islands | 1               | 100   | 0               | 0     | 1     |
| 3.      | Assam                       | 6               | 726   | 0               | 0     | 6     |
| 4.      | Arunachal Pradesh           | 1               | 50    | 0               | 0     | 1     |
| 5.      | Bihar                       | 9               | 950   | 4               | 450   | 13    |
| 6.      | Chandigarh                  | 1               | 100   | 0               | 0     | 1     |
| 7.      | Chhattisgarh                | 6               | 650   | 3               | 450   | 9     |
| 8.      | Delhi                       | 6               | 900   | 2               | 200   | 8     |
| 9.      | Goa                         | 1               | 150   | 0               | 0     | 1     |
| 10.     | Gujarat                     | 17              | 3050  | 9               | 1300  | 26    |
| 11.     | Haryana                     | 5               | 600   | 6               | 850   | 11    |
| 12.     | Himachal Pradesh            | 6               | 600   | 1               | 150   | 7     |
| 13.     | Jammu and Kashmir           | 3               | 400   | 1               | 100   | 4     |
| 14.     | Jharkhand                   | 3               | 350   | 0               | 0     | 3     |

| 1   | 2              | 3  | 4    | 5  | 6    | 7  |
|-----|----------------|----|------|----|------|----|
| 15. | Karnataka      | 18 | 2650 | 39 | 6195 | 57 |
| 16. | Kerala         | 10 | 1350 | 24 | 2800 | 34 |
| 17. | Madhya Pradesh | 10 | 1300 | 12 | 1800 | 22 |
| 18. | Maharashtra    | 23 | 3240 | 28 | 4220 | 51 |
| 19. | Manipur        | 2  | 200  | 0  | 0    | 2  |
| 20. | Meghalaya      | 1  | 50   | 0  | 0    | 1  |
| 21. | Mizoram        | 1  | 100  | 0  | 0    | 1  |
| 22. | Odisha         | 7  | 1050 | 4  | 500  | 11 |
| 23. | Puducherry     | 1  | 150  | 7  | 1050 | 8  |
| 24. | Punjab         | 3  | 500  | 7  | 775  | 10 |
| 25. | Rajasthan      | 13 | 1950 | 8  | 1200 | 21 |
| 26. | Sikkim         | 0  | 0    | 1  | 100  | 1  |
| 27. | Tamil Nadu     | 25 | 3250 | 24 | 3600 | 49 |
| 28. | Telangana      | 8  | 1250 | 19 | 2800 | 27 |
| 29. | Tripura        | 2  | 200  | 0  | 0    | 2  |
| 30. | Uttar Pradesh  | 17 | 2199 | 31 | 4300 | 48 |
| 31. | Uttarakhand    | 3  | 350  | 3  | 450  | 6  |

|                 |     |       |     |       |     |
|-----------------|-----|-------|-----|-------|-----|
| 32. West Bengal | 14  | 2150  | 5   | 700   | 19  |
| 33. AIIMS*      | 9   | 807   | 0   | 0     | 9   |
| 34. JIPMER*     | 1   | 200   | 0   | 0     | 1   |
| TOTAL           | 245 | 33472 | 257 | 36940 | 502 |

\* Central Government Institutions does not come under ambit of MCI.

*Note:* This is the total capacity created in the Colleges. Actual availability of seats in a particular year varies depending on grant of renewal permission Colleges/Increased Intake.

***Statement-II***

*Number of doctors registered with State Medical Councils/Medical Council  
of India as on 31st March, 2018*

| Sl.No. | Name of the Medical Council            | Number of Doctors |
|--------|--|-------------------|
| 1.     | Andhra Pradesh Medical Council         | 93756             |
| 2.     | Arunachal Pradesh Medical Council      | 880               |
| 3.     | Assam Medical Council                  | 23559             |
| 4.     | Bihar Medical Council                  | 40649             |
| 5.     | Chhattisgarh Medical Council           | 7489              |
| 6.     | Delhi Medical Council                  | 16833             |
| 7.     | Goa Medical Council                    | 3487              |
| 8.     | Gujarat Medical Council                | 59252             |
| 9.     | Haryana Dental and Medical Council     | 5717              |
| 10.    | Himachal Pradesh Medical Council       | 2849              |
| 11.    | Jammu and Kashmir                      | 14641             |
| 12.    | Jharkhand Medical Council              | 5165              |
| 13.    | Karnataka Medical Council              | 104794            |
| 14.    | Madhya Pradesh Medical Council         | 36455             |
| 15.    | Maharashtra Medical Council            | 158998            |
| 16.    | Medical Council of India               | 52666             |
| 17.    | Nagaland Medical Council               | 801               |
| 18.    | Orissa Council of Medical Registration | 21681             |
| 19.    | Punjab Medical Council                 | 46264             |
| 20.    | Rajasthan Medical Council              | 40863             |
| 21.    | Sikkim Medical Council                 | 1166              |
| 22.    | Tamil Nadu Medical Council             | 127848            |
| 23.    | Travancore Medical Council             | 56999             |
| 24.    | Uttar Pradesh Medical Council          | 72757             |
| 25.    | Uttarakhand Medical Council            | 7408              |

| Sl.No. | Name of the Medical Council | Number of Doctors |
|--------|-----------------------------|-------------------|
| 26.    | West Bengal Medical Council | 69097             |
| 27.    | Tripura Medical Council     | 1716              |
| 28.    | Telangana Medical Council   | 4942              |
| TOTAL  |                             | 10,78,732         |

*Note:* The other States/UTs do not have their own Medical Registration Council. Hence, their workers get registration with the Councils of other neighbouring States.

#### **NPA and HPCA for physiotherapists**

1529. SHRI A. VIJAYAKUMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the purpose of Non-practicing Allowance (NPA) and Hospital Patient Care Allowance (HPCA) and the group and name of services to whom these allowances are given;

(b) whether there is a proposal to grant NPA/HPCA to physiotherapists also;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Non-practicing Allowance: NPA is paid to all the doctors appointed under CHS, who belong to group 'A' service, to deter them from engaging in private practice of any kind whatsoever including consultation and laboratory practice.

Hospital Patient Care Allowance (HPCA): is granted to only persons (Group C&D, Non-Ministerial employee) whose regular duties involve continuous and routine contact with patients infected with communicable diseases or those who have to routinely handle, as their primary duty, infected materials, instruments and equipments which can spread infection as their primary duty. The HPCA has been granted to provide additional support to take care of preventive and nutritional needs of such employees.

(b) No.

(c) and (d) Do not arise.